

**DIRECTORATE OF TRAINING (VOCATIONAL TRAINING
PROGRAMME FOR WOMEN) GROUP 'D' NON-GAZETTED
(MINISTERIAL AND NON-MINISTERIAL POSTS),
RECRUITMENT RULES, 1995**

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**DIRECTORATE OF TRAINING (VOCATIONAL TRAINING
PROGRAMME FOR WOMEN) GROUP 'D' NON-GAZETTED
(MINISTERIAL AND NON-MINISTERIAL POSTS),
RECRUITMENT RULES, 1995**

G.S.R. 48, dated 11th January, 19961 In exercise of the powers conferred by the proviso to Art.309 of the Constitution, in partial supersession of:- (i) The Regional Directorate of Apprenticeship Training, Faridabad, Group 'D' (Ministerial and Non-Ministerial) posts, the National Vocational Training Institute, Noida, the Regional Vocational Training Institute, Hissar and the Regional Vocational Training Institute, Indore, Group 'D' (Ministerial) posts, Directorate General of Employment and Training Recruitment Rules, 1993 is so far as they relate to the posts of:- (1) Workshop Attendant/Store Attendant/Library Attendant (2) Peon/Female/Orderly (3) Chowkidar/ Chowkidar-cum-Water Carrier (4) Hostel Attendant (5) Safaiwala and (6) Mali under the Vocational Training Programme for

Women. (ii) Directorate of Training, (the Unit of the Advanced Training Institute and the Model Training Institute attached thereto, the Regional Directorate of Apprenticeship Training and the Regional Vocational Training Institute at Bombay) Group 'D' posts Recruitment Rules, 1975, in so far as they relate to the posts of:-- (1) Workshop Attendant/Store Attendant/Library Attendant (2) Peon/Female Orderly (3) Chowkider/Chowkider-cum-water carrier (4) Hostel Attendant (5) Safaiwala and (6) Mali under the Vocational Training Programme for Women. (iii) The Directorate of Training, the Unit of Foreman Training Institute and the Regional Vocational Training Institute for Women, Bangalore, Group 'D' posts Recruitment Rules, 1975 in so far as they relate to the posts of:- (1) Workshop Attendant/Store Attendant, Liby. Attendant (2) Peon/Female Orderly (3) Chowkider/Chowkider-cum-Water Carrier (4) Hostel Attendant (5) Safaiwala and (6) Mali under the 'Vocational Training Programme for Women'. (iv) The Directorate of Training (the Unit of Central Training Institute for Instructors and Model Training Institute attached thereto, the Regional Directorate of Apprenticeship Training and Advanced Training Institute at Madras, the Model Industrial Training Institute. Calicut, Regional Vocational Training Institute for Women, Trivandrum) Group 'D' posts Recruitment Rules, 1975 in so as they relate to the posts of:- (1) Workshop Attendant/Store Attendant/Library Attendant (2) Peon/Female/Orderly (3) Chowkidar-cum-Water Carrier (4) Hostel Attendant (5) Safaiwala: and (6) Mali under the Vocational Training Programme for Women. (V) The Directorate of Training, Central Training Institute for Instructors and Model Training Institute attached thereto, and the Central Staff Training and Research Institute and Regional Directorate of Apprenticeship Training at Calcutta Group 'D' posts Recruitment Rules. 1975 in so far as they relate to the posts of:- (1) Workshop Attendant/Store Attendant/Library Attendant (2) Peon/Female Orderly (3) Chowkidar/Chowkidar-cum-Water Carrier (4) Hostel Attendant (5) Safaiwala and (6) Mali under the Vocational Training Programme for Women. (vi) The Directorate, of Training (the Unit of the Advanced Training Institute and the Model Training Institute attached thereto, the Regional Directorate of Apprenticeship Training at Kanpur, Model Industrial Training Institute at Jodhpur, Group 'D' posts (Technical and Non-technical) and Regional Vocational Training Institute for Women (Allahabad)- Non-technical Group 'D' posts Recruitment Rules, 1994 in so far as they relate to the posts of: (1) Workshop Attendants/Store/Attendant Library Attendant (2)

Peon/Female Orderly (3) Chowkider/Chowkidar-cum-Water Carrier (4) Hostel Attendant (5) Safaiwala and (6) Mali under the 'Vocational Training Programme for Women' except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules, regulating the method of recruitment to the General Central Service Group 'D' posts in the Women Units, as fixed by the Central Government under the Scheme "Vocational Training Programme for Women" of the Directorate of Training and the Directorate General of Employment and Training namely.-

1. Short title and commencement :-

(1) These rules may be called the Directorate of Training (Vocational) Training Programme of Women) Group 'D' Non-Gazetted (Ministerial and Non-Ministerial posts). Recruitment Rules. 1995.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, their classification and scales of pay :-

The number of the said posts, their classification and the scale of pay attached thereto, shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit and other qualifications etc :-

The method of recruitment, age limit, qualifications and other matters relating to the said posts, shall be as specified in Columns 5 to 14 of the said Schedule. Provided that all the employees holding the post mentioned in the Schedule thereunder in the Institute under Womens Vocational Training Programme on regular basis on the date of notification of these rule shall be deemed to have been appointed to the grade under these rules at the initial constitution stage, if so opted within 30 days of publication of these rules.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a

marriage with any other person,

shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of the rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of the post.	No. of posts.	Classification.	Scale of pay.
1	2.	3	4
1. Workshop At	15* (1995).	General Central	Rs. 950-20-1150-
tendant/Store	*Subject to variation	Service, Gr. 'D'	EB-25-1500.
Attendant/Li	dependent on work load	Non-Gazetted	
brary Atten		Non-Ministerial.	
dant.			

SCHEDULE 2

SCHEDULE

1	2	3	4	5
2. Peon/Famale	20* (1995)	General	Rs. 750-12-870-	Not applicable.
Orderly.	* Subject to variation	Central Service.	EB-14-940.	
	dependent on	Group 'D'		
	work load.	(Non-		
		Gazetted).		

SCHEDULE 3

SCHEDULE

1	2	3	4
3. Chokidar/Chow-	32(1995)*.	General Central	Rs. 750-12-870-
kidar-cum-Water	* Subject to variation	Service, Group 'D'	EB-14-940.
Carrier.	dependent on work	(Non-Gazetted).	
	load.		

SCHEDULE 4

SCHEDULE

1	2	3	4
4. Hostel Atten	2* (1995).	General Central	Rs. 750-12-870-
dant.	* Subject to variation	Service, Group 'D'	EB-14-940.
	dependent on work	(Non-Gazetted).	
	load.		

SCHEDULE 5

SCHEDULE

1	2	3	4
5. Safaiwala.	26* (1995).	General	Central Rs. 750-12-870-
	* Subject to variation	Service, Group "D"	EB-14-940.
	dependent on work	(Non-Gazetted).	
	load.		
5	6	7	8
Not applicable.	Not applicable.	1825 years (Relaxable	Desirable :1. Fifth
		for Government Ser	standard pass.
		vants upto 40 years	
		for general candidates	
		and 45 years for SC/	
		ST/OBC's in accord	
		ance with the	
		instructions or orders	

		issued by the Central	
		Government).	
		Note 1 : The crucial	
		date for determining	
		the age limit, shall in	
		each case. shall be the	
		closing date for receipt	
		of application from	
		candidates in India	
		(and not the closing	
		date prescribed for	
		those in Assam,	
		Meghalaya, Arunachal	
		Pradesh, Mizoram,	
		Manipur, Nagaland,	
		Tripura, Sikkini, La-	
		dakh Division of Jam-	
		mu & K.ashmir State.	
		Lahaul & Spiti District	
		and Pangji Sub-	
		Division of Chamba	
		District of Himachal	
		Pradesh, Andaman &	
		Nicobar Islands and	
		Lakshadweep).	
		Note 2:In respect of	
		posts, the appoint	

		ments to which are	
		made through the	
	-	Employment Ex	
		changes, the crucial	
		date for determining	
		the age limit, shall, in	
		each case, be the last	
		date upto which the	
		Employment Exchan	
		ges are asked to submit	
		the names.	

SCHEDULE 6

SCHEDULE

9	10	11
No.	Two Years.	By direct recruitment.
12	13	14
Not applicable.	Group 'D' Departmental Promotion	Not applicable.
	Committee consisting of:	
	1. Joint Director or Training (WO) or Officer	
	of equal status or rank:Chairman.	
	2. Senior-most Group "A' Officer of the	
	concerned institute:Member.	
	3. Senior-most Group "A' Officer of the Unit	
	Sectt Institute:Member.	
	4. Group 'A' Officer of another Ministry/	
	Department located in the same city:	
	Member.	